

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 53
ANSWERED ON 03/02/2025

IMPLEMENTATION AND PROGRESS OF AMRUT 2.0

53. SHRI MANOJ KUMAR JHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government is aware of the delay in the completion of 595 projects under AMRUT, if so, the reasons therefor;
- (b) whether actions are being taken to expedite the implementation of the pending projects, particularly in States with low fund utilisation rates;
- (c) if so, the details thereof;
- (d) whether Government plans to strengthen the technical and financial capacities of Urban Local Bodies to manage projects under AMRUT effectively; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities). As reported by the States/Union Territories (UTs) under AMRUT, out of 6,010 projects grounded worth ₹83,574 crore 5,521 projects (91.86%) has been completed and works worth ₹79,046 crore (94.58%) have been physically completed as on date.

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The projects taken-up under AMRUT are large infrastructure projects with long gestation periods. AMRUT guidelines have provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by MoHUA with the States/ UTs and ULBs. There is a dedicated AMRUT online portal for tracking the progress and monitoring of projects provided by the States/ UTs.

So far, against the committed Central Assistance (CA) of ₹35,990 crore, for projects ₹34,901 crore has been released against which Utilization Certificates (UCs) have been received worth ₹32,449 crore (92.97%).

(d) & (e): Under AMRUT Mission, MoHUA is supporting States/ Urban Local Bodies in capacity building activities for improving the capacities of ULB functionaries. Under AMRUT, against the target of 45000 functionaries, 57134 functionaries have already been trained so far. AMRUT Mission also has a reform agenda spread over various categories such as credit rating of cities and municipal bonds. Cities/Urban Local Bodies (ULBs) have been encouraged to mobilize resources by issuing Municipal Bonds since 2018-19. An amount of ₹4,984 crore has been raised through issuance of Municipal Bonds and Green bonds for upgrading urban infrastructure by 13 ULBs namely, Ahmedabad (Municipal bond & Green Bond), Amravati, Bhopal, Ghaziabad (Green bond), Hyderabad, Indore (Municipal bond & Green Bond), Lucknow, Pimpri Chinchwad, Pune, Rajkot, Surat, Vadodara (Municipal bond & Green Bond) and Visakhapatnam for raising funds through issuance of Bonds. As an incentive, ₹315.83 crore has been released to Cities/ULBs by MoHUA.
